

(b) The proposal in respect of Kudumbini Women BPO could not be funded as there is no scheme in Department of Information Technology for providing financial assistance for setting up of BPO.

(c) to (e) Do not arise.

Computers in Post Offices

*195. SHRI MAHMOOD A. MADANI:
SHRI SANTOSH BAGRODIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has installed enough computers in all the Post Offices of the country, particularly in the State of Rajasthan;

(b) if not, the plan of Government and by when all the Post Offices would be computerized fully; and

(c) the details thereof, year-wise and area-wise?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA):

(a) The Government has supplied computers and peripherals to 9684 Post Offices in the country till 31.03.2009 of which 306 Post Offices are in Rajasthan.

(b) and (c) Computerisation of Post Offices is an ongoing programme and is being pursued in phased manner.

15th Report of ARC

†*196. SHRI SHIVANAND TIWARI:
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Administrative Reforms Commission in its 15th report has shown concern over the tardy work disposal in several Government departments;

(b) if so, the facts in this regard and whether it is necessary that for efficient and effective administration, working of Government should be accelerated;

(c) if not, the reaction of Government thereto; and

(d) the suggestions of the Administrative Reforms Commission in order to accelerate the working of these departments?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) to (d) Administrative Reforms Commission in its 15th Report titled "State and District Administration" has suggested various measures to improve

†Original notice of the question was received in Hindi.

functioning of State and District Administration. Commission has made recommendations on the following major aspects of State and District Administration:—

1. State Administration
 - (ii) Restructuring State Governments
 - (ii) Refurbishing State Civil Services
 - (iii) State Public Service Commission
2. District Administration
 - (i) The Institution of District Collector/Deputy Commissioner
 - (ii) Functional and Structural Reforms
3. Administration of the Union Territories
4. Governance Issues in the North-Eastern States
5. Managing State Finances.

These recommendations made by the Administrative Reforms Commission are being examined by the Government.

Visit of US National Security Advisor

*197. DR. T. SUBBARAMI REDDY:
SHRI TARIQ ANWAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether US National Security Advisor visited India with the aim of strengthening key bilateral partnership;

(b) if so, whether Foreign Secretary of USA also visited India and had discussions with Government's representatives on Indo-US nuclear deal;

(c) if so, the main points that were discussed and whether US has apprised to continue talks with Pakistan; and

(d) if so, to what extent relations between India and USA have improved and whether nuclear deal that was agreed upon is being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes, Sir. US National Security Advisor visited India during 25-26 June, 2009 to further the India-US strategic relationship.

(b) and (c) Yes, Sir. US Under Secretary for Political Affairs Mr. William Burns visited India during 10-13 June, 2009 and reviewed bilateral relations including implementation of the 123 Agreement and discussed regional and global issues of shared interest with Government representatives. On continuing talks with Pakistan, the US Administration's position has been reiterated by the US Secretary of State Hillary Clinton in a speech delivered on 17th June, 2009 when she stated that — "We believe that India and Pakistan actually face a number of common